- (xii) To augment availability of pulses, the Public Sector Undertakings (namely, STC, MMTC, and PEC) and NAFED permitted to import and sell pulses under a scheme and losses, if any, up to 15% are reimbursed by the Government.
- (xiii) Distribution of imported pulses to State Governments for supply through PDS with a subsidy of Rs.10 per kg.
- (xiv) Imposition of stock limit orders in the case of paddy, rice, pulses, sugar, edible oils, edible oilseeds upto September 30,2010.
- (xv) Using minimum export price to regulate exports of onion (averaging at US \$ 450 per tonne for December 2009) and basmati rice (US \$ 900 per tonne).
- (xvi) Banning of future trade in key essential commodities.

WRITTEN ANSWERS TO UNSTARRED QUESTIONS

Revival package for Air India

2772. SHRI GIREESH KUMAR SANGHI: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that Government is considering a revival package for Air India;
- (b) if so, what are the cash and non-cash components of such a package;
- (c) whether the cash component also includes loan and equity contributions;
- (d) if so, the existing guidelines for Government's loan and equity participations;
- (e) whether Government also gives guarantee to Air India to enable it to raise funds from the banks and Financial Institutions (FIs); and
 - (f) if so, the existing guidelines regarding such guarantee?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL):
(a) to (d) The financial package including equity infusion into Air India is under examination of the Government.

(e) and (f) Yes, Sir. Government of India Guarantee has been extended to erstwhile Air India and erstwhile Indian Airlines for their Aircraft Acquisition programme. The guidelines for Government of India Guarantee are provided in General Financial Rules.

Membership fees of employees working in NACIL

- 2773. SHRI BHARATKUMAR RAUT: Will the Minister of CIVIL AVIATION be pleased to state:
- (a) whether there is a demand from employees working in National Aviation Company of India Ltd. (NACIL) to stop the practice of deducting Labour Union Membership fees from their monthly salaries;
 - (b) if so, the action being taken by Government to stop this practice; and

(c) whether there is also a demand to undertake re-verification of membership of various Unions/Associations operating in the NACIL?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): (a) and (b) There is a dispute between Aviation Industry Employees' Guild, Air India Service Engineers Association and Air India Employees' Union about the practice of deducting Labour Union Membership fees from their monthly salaries. Ministry of Labour and Employment, however, declined to refer the dispute for adjudication as demands of the Union do not constitute an Industrial Dispute.

(c) Yes, Sir. There is a demand from Air India Service Engineers Association and Air India Employees' Union of erstwhile Air India Limited for verification of membership for the purpose of deciding the majority.

Foreign equity in national carrier

2774. SHRI MOHD. ALI KHAN: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) what are the details of the foreign equity in the national carrier; and
- (b) the guidelines prepared in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): (a) There is no foreign equity in the national carrier.

(b) Does not arise.

Deterioration in the quality of service of Air India

2775. SHRI PRAVEEN RASHTRAPAL: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the reasons for deterioration in the quality of service of Air India in domestic flights;
- (b) whether new infrastructure is provided to private airlines and old ones kept for Air India; and
- (c) whether the staff and officers of Air India have lodged complaints against the management of Air India, if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL):
(a) The quality of Air India's services are at par with other well established full service carriers. These are continuously monitored and upgraded.

- (b) No, Sir.
- (c) The process of dialogue between employees/ unions and the management is an ongoing activity.

Private airlines dues to AAI

2776. SHRI JAI PRAKASH NARAYAN SINGH: Will the Minister of CIVIL AVIATION be pleased to state: